

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CA698/16	TP256/ 17	Admission	391-394	M/s Homeward Residential Corporation India Pvt Ltd

SL.NO. NAME (IN CAPITAL)

DESIGNATION

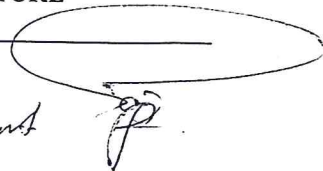
&  
PHONE NUMBER

REPRESENTATION TO WHOM  
(Petitioner Respondent)

SIGNATURE


1. SATY P. JOHN  
SPJ Leg 4

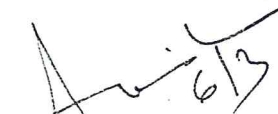
Advocate to Applicant



Heard the Counsel for Petitioner.

For orders, posted to 17.03.2017.

  
MEMBER (J)

  
MEMBER (T)